

sion sets below 14 inches and above 22 inches; and

(b) if so, the action taken to remove the difficulties being faced in this regard by persons bringing such television sets from abroad?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) The Government have fixed rates of countervailing duty and additional customs duty on all imported TV sets.

(b) In view of (a) above, does not arise.

Rules and Regulations for Mutual funds

2715. **SHRI BHAGWAN SHANKAR RAWAT:**
KUMARI UMA BHARATI:
SHRI RAM NAIK:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government propose to frame common rules and regulations for all mutual funds and on shore mutual funds in the private sector;

(b) if so, the details thereof?

(c) whether the government have appointed a study group on mutual funds;

(d) if so, the composition of the above group and the date of its appointment;

(e) the time by which the study group has been asked to submit its report;

(f) whether there is any proposal to scrap special tax concessions to UTI and

(g) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) to (e). Government had constituted in June 1991 a study/Group under the Chairmanship of Dr. S.A. Dave, Chairman UTI, to evolve a suitable framework for regulation of all mutual funds including those to be set up in the private and joint sectors. The regulatory framework envisaged will cover, inter alia, aspects like establishment, management, investment objectives, pricing, disclosures, distribution policy and statements of accounts of mutual funds. The members of the Group include representatives of Securities and Exchange Board of India, Reserve Bank of India, Government of India, mutual funds and subject matter special lists. The Report of the Study Group on Guidelines for Mutual Funds has already been received.

(f) No, Sir.

(g) Does not arise.

Conveyance Allowance to Physically Handicapped employees

2716. **SHRI RAMESH CHAND TOMAR:**
Will the Minister of FINANCE be pleased to state:

(a) whether the Government propose to increase the conveyance allowance admissible to physically handicapped employees in view of rise in cost of living index; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHANTARAM POTDUKHE): (a) No, Sir.

(b) Does not arise.

Insurance Cover for small Fishermen

2717. **SHRI SUDHIR SAWANT:** Will the Minister of FINANCE be pleased to state: